

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 20th January, 2021

NO. HC.VII-167(Pt.-VIII)/2014/329/A: Sri Jaspal Singh, Addl. District & Sessions Judge, Dibrugarh, is ***exempted*** from attending the online course on **"Forensic Examination in Sexual Assault Cases (2020-21)"** to be organised by the LNJN National Institute of Criminology and Forensic Science, New Delhi, on **4th and 5th February, 2021.**

NO. HC.VII-167(Pt.-VIII)/2014/330/A: The Hon'ble Gauhati High Court has been pleased to ***nominate*** Sri Pranjal Bora, Addl. District & Sessions Judge, FTC, Bongaigaon, to attend the online course on **"Forensic Examination in Sexual Assault Cases (2020-21)"** to be organised by the LNJN National Institute of Criminology and Forensic Science, New Delhi, on **4th and 5th February, 2021.**

Sri Bora is requested to provide the following information through e-mail at **training.nicfs@nic.in** and also visit the website **www.nicfs.gov.in** for updates:

- (a) Name and designation.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/331-342/A, Dated: 20-01-2021
Copy for information & necessary action to:

1. The Director, LNJN National Institute of Criminology and Forensic Science, New Delhi.
2. The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Dibrugarh / Bongaigaon.
He is requested to inform the concerned Officer accordingly.
5. Sri Pranjal Bora, Addl. District & Sessions Judge, FTC, Bongaigaon.
He is requested to attend the training programme accordingly and submit a report after completion of the same.
6. Sri Jaspal Singh, Addl. District & Sessions Judge, Dibrugarh.

7. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for his Lordship's kind information.
8. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.
9. The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for his Lordship's kind information.
10. The Project Manager, Gauhati High Court, Guwahati.

He is requested to upload the Notification immediately in the website of the Gauhati High Court.

11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12. Office File.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Zafar
20.01.21

REGISTRAR (JUDICIAL)